

med to be completed by 1991-92 and Unit-II (Irrigation) by 1992-93 subject to availability of requisite funds.

#### Subarnrekha Project

3136. SHRIMATI JAYANTI PATNAIK : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the State Government of Orissa has requested the Centre to bear the flood control component of Subarnarekha project fully on the ground that Central Government property like National Highways, Railways etc. will be protected from the ravages of recurring floods;

(b) whether the Union Government are contemplating to treat such inter-State projects as National projects for funding; and

(c) if so, the details in this regard ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :

(a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

#### UGC Assistance for Post Graduate Centre at Shimoga

3137. SHRIMATI BASAVARAJESWARI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Karnataka Government has requested Union Government to provide financial assistance for post graduate centre at Shimoga;

(b) whether the matter is pending with the University Grants Commission for a long time; and

(c) if so, the reaction of Government ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI) : (a) No, Sir.

(b) and (c). Do not arise.

#### Duplication in Vending/Catering Contracts at Railway Stations

3138. DR. S. JAGATHRAKSHAKAN : Will the Minister of TRANSPORT be pleased to state :

(a) the grounds for permitting duplication in vending and catering contracts at stations/platforms;

(b) the difficulties experienced by the Railway till the time the duplication provided in catering/vending contracts at stations/platforms;

(c) the reasons for not permitting duplications on those stations/platforms where M/s A.H. Wheeler and Company are having bookstall contracts; and

(d) what difficulties have the Railways experienced on the stations where two or more different bookstalls' contractors are working/functioning, with unemployed graduates ?

THE MINISTER OF TRANSPORT (SHRIMATI MOHSINA KIDWAI) : (a) and (b). To meet the demand of the passengers and to provide adequate service to travelling public, Railways permit sale of same items by more than one contractor at the same station. The duplication is provided for the convenience of the passengers and not for removing any difficulty to the Railway.

(c) M/s A.H. Wheelers have sole selling rights at certain stations specified in their agreements.

(d) No, Sir.

#### Allocation to Karnataka for Health Centres/Family Planning Centres

3139. DR. V. VENKATESH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the total amount earmarked for the Health Centres and Family Planning Centres in Karnataka State for the years 1983-84, 1984-85 and 1985-86 ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : Outlays